

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 896  
TO BE ANSWERED ON 30<sup>TH</sup> JULY, 2024**

**PROBLEMS WITH DRUG TESTING LABORATORIES**

**896. SHRI RYAGA KRISHNAIAH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has conducted any recent inspections into the functioning of drug testing laboratories;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether, as per reports, 14 public laboratories were found to have issues including "poor documentation, absence of quality failure investigation, and absence of internal product quality review" in its drug testing process and the steps Government has taken to fix such issues;
- (d) whether Government has also looked into the issue of labs not being able to conduct impurity tests, due to lack of equipment; and
- (e) if so, the measures taken in this regard?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) to (e): In order to assess the regulatory compliance of drug testing facilities in the country, the Central Drugs Standard Control Organization (CDSCO) along with State Drugs Controllers (SDCs) have conducted risk-based inspections of 235 private drug testing laboratories. Based on findings of inspections, violations of Good Laboratory Practices under the provisions of the Schedule L1 of the Drugs Rules, 1945 were reported. Accordingly, action has been taken by the State Licensing Authorities as per the provisions of the Drugs Rules, 1945.

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